

Sarmadh Section etc. of the Barwadiah-Chirmiri Project; and

(b) why the work was suspended in 1950?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Rs. 70.27 lakhs approximately.

(b) Work on Barwadah-Sarmadh construction was suspended in 1950 mainly on account of the difficult "ways and means" position of the Government of India. The project, however, is due for review in October this year.

RANGIA-RANGARPARA RAILWAY LINE (WAGONS)

***2006. Shri K. P. Tripathi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is inadequate supply of bogies and wagons in Rangia-Rangarpara branch of the North Eastern Railway; and

(b) whether Government are contemplating any step and if so, what?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). It has not come to Government's notice that there is inadequate supply of wagons in Rangia-Rangarpara branch of the North Eastern Railway. The North Eastern Railway Administration has been asked to furnish full information which will be placed on the Table of the House as soon as it is received.

FOREIGN MISSIONARIES

***2007. Shri K. C. Sodhia:** Will the Minister of Home Affairs be pleased to state:

(a) the number and names of foreign missionary societies on their recognised list;

(b) where these are working; and

(c) in what activities they are generally engaged?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). A statement giving the information asked for is laid on the Table of the House. [See Appendix IX, annexure No. 38.]

(c) Educational, medical, evangelical, philanthropic, and social welfare.

MOBILE POST OFFICES

***2008. Shri Muniswamy:** Will the Minister of Communications be pleased to state:

(a) whether there is any scheme under consideration to introduce

mobile post office system in villages; and

(b) if so, when it will be started and in what parts of India?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The possibility of experimenting once again with such a service is under examination.

(b) The stage for taking a decision on these points has not yet been reached.

C.A.T.C. ALLAHABAD

***2009. Shri P. R. Rao:** Will the Minister of Communications be pleased to state:

(a) the number of air-crafts and link trainers available at C.A.T.C., Allahabad and their cost and annual maintenance charges;

(b) the number of pilots trained by them since its inception;

(c) how many foreign national pilots are working in India;

(d) whether there is any proposal to replace them; and

(e) whether Government have any proposal to give some of the C.A.T.C. equipment, such as link trainers, for flying clubs and air-lines?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 26 aircraft and 4 link trainers. Their cost was about Rs. 40,50,600. Expenditure on their maintenance during 1951-52 was Rs. 2,02,400.

(b) 47.

(c) 41.

(d) There is no such proposal, but the foreign pilots will no doubt be replaced by Indian pilots when these acquire sufficient experience.

(e) A proposal for sale of some link trainers to air companies is under consideration.

संतरी के व्यापारियों के लिये रेल के डिब्बों की कमी

*२०१० श्री चण्डक: रेल मन्त्री यह बतलाने की कृपा करेंगे कि क्या सरकार को सेंट्रल रेलवे पर स्थित कलमेश्वर, कोहली, काटोल, कलंभा, नरखेड़ तथा पाढ़ूनी स्थानों के संतरा-व्यापारियों और उत्पादकों की

ओर से समय पर और आवश्यकता के अनुसार रेल के डिब्बे न मिलने के बारे में कोई अभ्यावेदन मिले हैं, और यदि मिले हैं, तो सरकार न इस सम्बन्ध में पगुँ उठाये हैं, या उठाने जा रही है ?

The Minister of Railways and Transport (Shri L. B. Shastri): Yes. A number of representations on these lines were received. The Central Railway in consultation with the Orange Merchants and Growers and the Madhya Pradesh Government arranged to provide the maximum feasible transport for this traffic by making some horse boxes and other stock specially fit to carry this traffic by passenger trains. During this year's 'Mrig' season 3593 wagons were loaded with oranges from the areas mentioned as against an average of 2452 during the corresponding seasons for the last 6 years, the increase amounting to 46.4 per cent.

अनुसूचित जनजातियों के लिए अनुदान

*२०११. सरदार ए० एस० सहगल : क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत सरकार द्वारा मध्य-प्रदेश सरकार को वहाँ की अनुसूचित जन जातियों के लिए दिये जाने वाले वार्षिक अनुदान ; तथा

(ख) क्या मध्य प्रदेश सरकार भारत सरकार को व्यय के वार्षिक या छमाही विवरण भेजती है ?

The Minister of Home Affairs and States (Dr. Katju): (a) There is no fixed annual grant. The amount is determined every year on the basis of the total budget provision and the needs and resources of different State Governments. The grant sanctioned last year to Madhya Pradesh was Rs. 12 lakhs, while it is proposed to allow a grant of Rs. 17 lakhs during the current year.

(b) State Governments have been asked to submit a statement of expenditure annually.

BHUSAVAL-NANDURBAR SHUTTLE SERVICE

*2012. **Shri Pataskar:** Will the Minister of Railways be pleased to state:

(a) whether there was a shuttle train service between Bhusaval and Nandurbar on the former B.B. & C.I. Railway prior to 1942;

(b) whether the same was discontinued owing to disturbances on that line in 1952;

(c) whether the same has not yet been restored although normal conditions have long since been restored; and

(d) whether the question of restoring this service is under consideration?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) to (d). A statement indicating the position in respect of the passenger carrying train services on the Bhusaval-Nandurbar Section is laid on the Table of the House. [See Appendix IX, annexure No. 39.]

DELHI-AHMEDABAD NATIONAL HIGHWAY

*2013. **Shri Balwant Sinha Mehta:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Road leading from Delhi to Ahmedabad via Jaipur and Udaipur has been declared National Highway;

(b) what parts and how many miles on it have been completed and which parts and how many miles remain to be completed;

(c) when it is expected to be completed wholly;

(d) whether it is a fact that some tax is levied on Udaipur Kherwara section on travellers; and

(e) if so, how much one has to pay and on how many miles?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes, Sir.